MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Programme for Technical staff of District Courts including Judicial Officers (ECT_11_2025) zone-wise under "e-Committee Special Drive Training and Outreach Programme through the State Judicial Academies"

Programme through the State Judicial Academies"			
21.12.2025 (Gwalior)			
SESSIONS	TIME		
I	09:00 am to 10:00 am	Registration/ Breakfast	
II	10:15 am to 10:30 am	Inauguration	
III	10:30 am to 12:00 noon	 E-Procurement & Purchase of Articles Best practices/ IT initiatives of the High Court & District Courts By: Shri F.H. Qazi Principal Registrar (IT-SA), High Court of M.P., Jabalpur 	
Tea Break 12:00 noon to 12:15 pm			
IV	12:15 pm to 1:30 pm	 Inter-operable Criminal Justice System (ICJS) & E-Sakshya Duties of OIC of Computer Committee of District Courts, e-waste policy, e-Challan 	
		 Challenges before law Enforcement agencies for Collection, preservation, production & Proof of electronic evidence. Relationship between law enforcement agencies & intermediary under IT (Intermediary Guidelines & Digital Media Ethics Code) Rules, 2021 Digital Forensic tools and analysis of digital & electronic evidence By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA & Shri Shailendra Rathore Sub Inspector (Cyber Commando), State Cyber Police, Gwalior. & Shri Dharmendra Sharma Sub Inspector, Cyber Cell, Crime Branch, Gwalior. 	

Lunch 01:30 pm to 2:15 pm			
V	2:15 pm to 3:30 pm	Paperless Courts (Digital Courts) & Digitization Rules	
		By: Shri Saurabh Kumar Singh OSD, MPSJA	
Tea Break 3:30 pm to 3:45 pm			
VI	3:45 pm to 4:45 pm	Use of Adalat AI in day-to-day Judicial workflows	
		• Dictation features in both Hindi & English	
		By: Ms. Pratiksha Buddhe State Lead of M.P., Adalat AI	
VII	4:45 pm to 5:15 pm	Open Interactive Discussion on – Best practices adopted by District Courts of Madhya Pradesh	
		By: Officers of Academy	
VIII	5:00 pm onwards	Valedictory Session	
		By: Officers of Academy	
		Followed by High Tea	

DIRECTOR